

# **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

-----

## **SIXTH REPORT**

(Presented on 23.11.2009)

The Business Advisory Committee held a sitting on Thursday, the 19<sup>th</sup> November, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- |  |                                       |
|--|---------------------------------------|
| (1) Discussion and voting on Supplementary Demands for Grants (General) for 2009-10.   | 3 hours                               |
| (2) Discussion and voting on Supplementary Demands for Grants (Railways) for 2009-10.  | 4 hours<br>May be discussed together. |
| (3) Consideration of Resolution seeking approval to constitute a new Railway Convention Committee (Fifteenth Lok Sabha) for determination of 'Rate of Dividend payable by the Railways to the General Revenues and other ancillary matters'. |                                       |
| (4) Discussion and voting on Supplementary Demands for Grants (Jharkhand) for 2009-10.   | 2 hours<br>May be discussed together. |
| (5) The Jharkhand Contingency Fund (Amendment) Bill, 2009. (replacing the Ordinance).<br><i>(Consideration and passing)</i>  |                                       |
| (6) The Representation of the People (Second Amendment) Bill, 2008, after it has been passed by Rajya Sabha.<br><i>(Consideration and passing)</i>   | 4 hours                               |

**NEW DELHI;**  
**19<sup>th</sup> November, 2009**  
**Kartika 28, 1931 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**